

**GOVERNMENT OF INDIA
ENVIRONMENT AND FORESTS
LOK SABHA**

UNSTARRED QUESTION NO:2675
ANSWERED ON:10.12.2012
RELAXATION IN CRZ REGULATIONS
Dias Dr. Charles

Will the Minister of ENVIRONMENT AND FORESTS be pleased to state:

- (a) whether the Government has issued orders to relax the Coastal Regulation Zone (CRZ) rule to the unauthorized buildings came up at Marine Drive at Cochin during the year 2000-2011;
- (b) if so, the details thereof and the reasons therefor; and
- (c) the steps taken by the Government in this regard?

Answer

MINISTER OF STATE (INDEPENDENT CHARGE) FOR ENVIRONMENT AND FORESTS (SHRIMATI JAYANTHI NATARAJAN)

- (a) No order to relax the Coastal Regulation Zone Notification has been issued by the Government of India.
- (b) & (c) Does not arise in view of the reply given to part (a) above.